border roads and fencing, strengthening of Prevention of Infiltration of Foreigners (PIF)/Mobile Task force (MTF) schemes, etc. have been/are being taken to check the infiltration. The Central as well as the State Govts./UT Admns. are taking steps for detection and deportation of such migrants under Foreigners Act and other relevant acts/orders.

Latest Developments in Fire Services in the Country

- 319. SHRI RAMDAS AGARWAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the institution of Fire Engineers (India) recently Organized Intefnational Conference and Exhibition named 'Fire-India, 1994' to bring in experts from other countries to show the latest developments/technology in this regard as reported in the Hindustan Times dated 9th February, 1994;
- (b) whether it is a fact that the Fire Services in the country have not so far attained the desired status because the fire tenders and other gadgets/control rooms of fire services which are compulsorily to be changed in other developed countries after every four years in India it is mandatory to run the equipment for over ten years, if so, the reasons therefor; and
- (c) what steps Government propose to take for better fire protection services as well as to meet the ,new challenges indicating the budgetary provisions made during 1993-94 as compared to the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) Yes. International Conference cum Exhibition 'Fire-India, 1994' was organised from 7th to 9th Feb. 1994 by the Institution of Fire Engineers (India) which is a Non-Government Organisation'. There were speakers and delegates from foreign countries. The manufacturers from

abroad also exhibited their products in the

- (b) No. It is not a fact. It is not compulsory in developed countries to change the fire tenders and gadgets after 4 years to our knowledge. It is, also, not mandatory to run the equipment over 10 years in our country. The recommendations given by the Standing Fire Advisory Council lays down a span of 10 years or 5000 running hours for fire fighting appliances and these are just guidelines for replacing the appliances.
- (c) Item 'Fire' is a State subject and as such the budgetary provisions are to be made by the various State Governments/ UTs for their respective Fire Services.

Infiltration of Pakistan Trained Terrorists in Kashmir

- 320. SHRI K.R. MALKANI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that Pakistan is training ten thousand persons as terrorists to infiltrate Kashmir; and
- (b) what steps Government have taken to prevent such massive threatened infiltration?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b) Available information indicates that Pakistan countinues its design of guiding, training, arming and funding of the Kashmiri militants in its territory for infiltration into Jammu & Kashmir. However, it is not possible to estimate the precise number of such persons who may be receiving training.

During the recent months, steps to check infiltration/exfiltration of men and materials, and to flush out militants in the hinterland, have been intensified further and action has also been taken to bring in greater Coordination between the operations of the various forces in the State, including pooling of information for better results.